

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2018 AT 10.30 AM

|                                  |                                     |
|----------------------------------|-------------------------------------|
| TRANSFER PETITION NO.            |                                     |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 187/9/HDB/2017          |
| NAME OF THE COMPANY              | Sujana universal Industries Limited |
| NAME OF THE PETITIONER(S)        | Minera Steel & Power Pvt Ltd        |
| NAME OF THE RESPONDENT(S)        | Sujana universal Industries Limited |
| UNDER SECTION                    | Sec 9 of IBC                        |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.        | Signature |
|------------------------|-------------|-------------------------------|-----------|
| M.V. Pratap Kumar      |             |                               |           |
| Manasi Chaudhari       | Adv.        | advmanasi chaudhari@gmail.com | Manasi    |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| B. Arjun               | Advocate    | 9868832383             |           |
|                        |             | arjunbredty@gmail.com  |           |

Head Shri M.V. Pratap Kumar and Shri Manasi Choudhari, Ld. Counsels for the Petitioner and Shri B. Arjun, Ld. Counsel for the Respondent.

Both the learned counsels submit that the issue in question is under talks for settlement. Post the case on 9.4.2018.

  
Member (T)

  
Member (J)